

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.501/94

Thursday, this the 31st day of March, 1994.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

....

K Subash Francis,  
Extra Departmental Delivery Agent,  
Thirunavaya, Thirur Division,  
Palghat District.

....Applicant

By Advocate Shri K Ramakumar.

Vs.

1. Post Master General,  
Northern Region,  
Calicut--673 011.
2. The Superintendent of Post Offices,  
Thirur.
3. A Kunhan,  
Extra Departmental Delivery Agent/  
Extra Departmental Mail Carrier,  
Pazhanji, Malappuram.

....Respondents

By Shri S Krishnamoorthy, Addl Central Govt Standing Counsel.

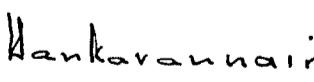
O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Consequent on the orders in MA 470/94, we dismiss the Original Application. But this will not stand in the way of first respondent considering Annexure A9, if it is otherwise liable to be entertained or considered. No costs.

Dated the 31st March, 1994.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN